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**Last Date: 20th March, 2019: Journal Goes to Press on 2nd April 2019**

**15 Feb. 2019**

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**All Authors – Professors, lawyers, judges, experts and opinion makers**

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**Journal is introductory gift to New Institute from the colleague scholars of Delhi University, Faculty of Law: The Editorial Team for this is also contribution of Delhi University. We are confident of receiving contribution from each member of Advisory Committee, making the journal an elite journal. Copies shall be sent to all universities and NLSs.**

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The submissions may be on any contemporary having legal or normative implications or issues connected with experiences and concerns about governance, economic or social development, women and welfare of deprived sections of population; we would love to receive work for self reliant economy, industrial/technological development models.

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The submission should include an abstract of 200 words along with manuscript and the author(s) name and designation as a footnote. The abstract should depict observations and final conclusions. Five keywords establishing the scope of the manuscript are to be submitted. More details are in enclosed guidelines.

It is advised that the final stage draft may be submitted so that the suggestions can be sent for uniformity. Hoping for your contribution in 2 weeks time. We will do this journal before 15 April, 2019.

Thanks for your time

Yours sincerely

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The journal shall have ISSN: an application for the same has been sent.

Send your contribution to legal@msbrijuniversity.ac.in and msblawjournal@msbrijuniversity.ac.in

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